

अगर समुचित नहीं समझी गई है तो राजस्थान जैसे इलाकों में क्या कारण हैं कि चिंताजनक स्थिति के समाचार बराबर मिल रहे हैं?

**श्री अजित सिंह :** सभापति महोदय, 11 वें फाइनेंस कमीशन ने आधार तय किया था कि अगर कोई सिवियर कैलेमिटी होगी तो किस-किस चीज के लिए नेशनल कंटीजेंसी फंड से पैसा दिया जा सकता है। जो सेंट्रल टीम जाती है, वह उसी मापदंड के आधार पर रिकमंडेशन करती है। राजस्थान में सिवियर ड्राउट है, यह सभी मानते हैं। राजस्थान के पास जितना कैलेमिटी फंड है, उसके बारे में उन्होंने हमें रिपोर्ट्स दी है कि कितना खर्चा हुआ है। मुश्किल यह है कि राजस्थान ने पिछले साल ड्राउट पर जो खर्चा किया था, उसके लिए उन्होंने हमें कोई मैमोरेंडम नहीं भेजा था, हमारे पास उसकी कोई रिपोर्ट नहीं भेजी थी। अब वे कह रहे हैं कि 151 करोड़ रूपया उन्होंने पिछले साल खर्च कर दिया था। इसलिए अब उनके रिलीफ फंड में वह पैसा नहीं है। उन्होंने इसके बारे में रिपोर्ट भेजी है और सरकार उस पर विचार कर रही है हालांकि नेशनल कंटीजेंसी फंड में ऐसा कोई प्रोविजन नहीं है कि पिछले साल का खर्च इस साल में ऐडजस्ट किया जाए। पिछले वर्ष उन्होंने इस बारे में हमें कोई मैमोरेंडम तक नहीं भेजा था लेकिन अब उन्होंने कुछ लिखकर भेजा है और सरकार उस पर विचार कर रही है।

**डा. लक्ष्मीमल्ल सिंघवी :** इसमें राज्य सरकार का दोष हो सकता है लेकिन उन लोगों का कोई दोष नहीं है जो suffer कर रहे हैं।

\*343. [ *The questioner (Shri Nandi Yellaiah) was absent for answer vide page 33.* ]

#### **Allocations for Rail over bridges**

\*344. SHRI R. KAMARAJ: Will the Minister of RAILWAYS be pleased to state:

- (a) the details of financial allocations by the centre, for the on-going construction of rail over-bridges, all over the country, zone-wise;
- (b) the proposals pending for approval of the Centre for construction of rail over-bridges, State-wise; and
- (c) the time-frame fixed by Government for clearance of the pending proposals, in view of the heavy vehicular traffic?

THE MINISTER OF RAILWAYS (SHRI NITISH KUMAR): (a) to (c) A Statement is laid on the Table of the House.

#### **Statement**

- (a) Financial allocation made by the centre, zone-wise for the on

going construction of Railway over bridges all over the country is as under:

(Rs. in crore)

Railway Zone	Allocation during 2002-03
Central	25.11
Eastern	19.28
East Central	17.44
Northern	35.24
North Eastern	5.60
North East Frontier	6.88
Northwestern	3.83
Southern	103.23
South Central	52.41
South Eastern	32.91
Western	23.07
<b>TOTAL:</b>	<b>325.00</b>

(b) and (c) Level Crossings having traffic density of 1 lac or more Train Vehicle Units (TVUs) (TVU-a unit obtained by multiplying the number of trains with the number of road vehicles passing over the level crossings within twenty four hours) are considered for replacement by road over/ under bridges on cost sharing basis. Proposals for construction of such Road Over/Under Bridges are sponsored by concerned State Governments duly prioritising the list of works and fulfilling the preliminary formalities required under extant rules. The State Governments are required to give undertakings for closure of such level crossings on completion of the Road Over/Under Bridges. All such proposals are expeditiously sanctioned in the Railway Budget/During Supplementary Demands for Grants or on Out-of-Turn basis during the year. Proposals received so far from various State Governments have been sanctioned and further proposals which shall be received in time before the budget shall be considered for inclusion in the Railway Budget of 2003-04.

SHRI R. KAMARAJ: Sir, my first supplementary is, whether the Government is aware that the financial allocation from the Ministry of Railways has not yet been released, even after the completion of over-bridges in Tamil Nadu. If so, what are the measures taken by the Ministry to settle the arrears in respect of the completed railway over-bridges?

SHRI NITISH KUMAR: Sir, I do not have such information. If there is any such type of problem, I am ready to sit with him; I will solicit information from him, and I will try to sort it out. I am not aware of it.

SHRI R. KAMARAJ: Sir, Tamil Nadu is in need of 76 more railway over-bridges in order to control the growing vehicular traffic. Out of these 76, proposals for construction of 15 over-bridges have already been sent, and the Government of Tamil Nadu is preparing proposals for the remaining 61 over-bridges. So, my second supplementary is whether the Ministry of Railways will come forward again to sanction these proposals and release the financial allocation early.

SHRI NITISH KUMAR: Sir, I can only assure that I will sanction all the proposals of the State Governments, if those proposals qualified our norms.

#### **Closure of fertilizer plants**

†\*345. PROF. RAM DEO BHANDARY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of fertilizer plants closed down by Government in the country and the reasons for their closure;

(b) whether the concerned State Governments and public of those States have opposed this move; and

(c) if so, the action Government are taking to restart those plants?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI TAPAN SIKDAR): (a) to (c) A Statement is laid on the Table of the House.

#### ***Statement***

(a) to (c) The Government, after having considered the representations of State Governments and other interested parties, have decided to close down the following plants/units of Hindustan Fertilizer Corporation Ltd. (HFCL), Fertilizer Corporation of India Ltd. (FCIL) and Pyrites, Phosphates and Chemicals Ltd. (PPCL) as they have not been found techno-economically viable:

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†Original notice of the question was received in Hindi.